

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1190/2016
M.A. No. 3965/2017

New Delhi, this the 4th day of December, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Anil Kumar Dwivedi
S/o Late Shri M.L. Dwivedi,
Age-49 years, Designation UDC
2. Anil Kumar Trehan
S/o Late Shri Om Prakash Trehan,
Age-50 years, Designation UDC
3. Asha Bhatia
S/o Late Shri Sanjeev Bhatia,
Age-58 years, Designation UDC
4. Rajiv Mehta
S/o Late Shri J.C. Mehta,
Age-51 years, Designation UDC
5. Raj Pal Singh,
S/o Late Shri Goverdhan,
Age-55 years, Designation UDC
6. Rajesh Singh
S/o Shri Kishan Singh,
Age-47 years, Designation UDC
7. Suman Sharma W/o Sh. V.K. Sharma,
Age-52 years
8. Sunita Trikha
W/o Shri Rakesh Trikha,
Age-55 years, Designation UDC

9. Anita Chadda
W/o Shri Sunil Chadda,
Age-55 years, Designation UDC
10. Ranjana Arora D/o Late Sh. R.L. Bhatia
Age-53 years Designation-UDC
11. Sita Negi
W/o Shri B.S. Negi,
Age-51 years, Designation UDC
12. Gopi Chand
S/o Late Shri Chet Ram,
Age-50 years
13. Usha Pandey
D/o Shri Hukum Singh Pawar,
Age-57 years, Designation UDC
14. Bhawani Panjiyara
S/o Shri Mahendra Panjiyara,
Age-47 years, Designation UDC
15. Rajbir Singh S/o Late Shri Badhani Singh,
Age-56 years, Designation UDC
16. Usha Rani D/o Late Shri Chander Bhan,
Age-55 years, Designation UDC
17. Gurmeet Singh S/o Late Sh. Uttam Singh,
Age-52 years, Designation UDC
18. Anjula Bhatnagar W/o Sh. V.R. Bhatnagar,
Age-53 years, Designation-UDC
19. Satyanarain S/o Late Sh. Shiv Charan,
Age-57 years, Designation-UDC.

20. Shushila D/o Sh. Sh. M.H. Sabhachndani
Age-58 years

All working as Upper Divisional Clerks (UDC)
in the Sports Authority of India (SAI),
J.N. Stadium, Lodhi Road Complex
(East Gate), New Delhi-110003.

21. Veena Sharma (Retd on 31.01.2016)
W/o Sh. Anil Sharma,
R/o WZ 105-A, IIInd Floor,
Lajwanti Garden, New Delhi
Age-60 years. .. Applicants

(By Advocate : Shri Sanjeev Pandit)

Versus

1. Union of India through Secretary,
Ministry of Youth Affairs and Sports,
Shastri Bhawan, New Delhi.

2. Union of India,
Ministry of Personnel, Public Grievances and Pension
(Department of Personnel and Training),
North Block, New Delhi
Through Secretary.

3. Director General,
Sports Authority of India (SAI),
J.N. Stadium, Lodhi Road Complex
(East Gate), New Delhi. ... Respondents

(By Advocate : Shri Vijendra Singh for Shri R.K. Sharma for R-1
And Ms. Noopur Singal for Shri Anil Grover for R-3)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)****MA 3965/2017**

The instant MA is filed by respondent No.3 to take on record the additional affidavit filed along with the MA.

2. In the circumstances, the MA is allowed and the additional affidavit filed on behalf of respondent No.3, dated 26.10.2017, is taken on record.

OA 1190/2016

Heard both the sides.

2. When this matter is taken up for hearing, it is submitted that the claims of the applicants vide Annexure A-11/Colly. representations, dated 01.07.2014, are pending with the respondents.

3. It is also submitted that the respondents have considered the claims of various other similarly situated persons but not considered the cases of the applicants.

4. In the circumstances, the O.A. is disposed of, without going into the other merits of the case, by directing the respondents to

consider the Annexure A-11/colly. representations of the applicants, keeping in view the submissions and annexures in the O.A., and to pass appropriate reasoned and speaking order, in accordance with law, within 90 days from the date of receipt of a copy of this order. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /